

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12870/2020

(Arising out of impugned final judgment and order dated 13-12-2019 in SCA No. 8320/2019 passed by the High Court of Gujarat at Ahmedabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

M/S GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 03-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. N. Venkatraman, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Prashant Singh I, Adv.  
Mr. Amit Sharma B, Adv.  
Mr. Shyam Gopal, Adv.  
Mr. Udai Khanna, Adv.  
Mr. A K Kaul, Adv.  
Mr. Navanjay Mahapatra, Adv.

For Respondent(s) Mr. Shamik Shirishbhai Sanjanwala, AOR  
Mr. Shantanu Parmar, Adv.  
Mr. Prabhakar Yadav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

List the matter in the second week of August, 2024.

(RADHA SHARMA)  
COURT MASTER (SH)

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)